

Closure of industries located within Lal Dora Area

5048. SHRI BHIKU RAM JAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the small industrial units located within the Lal Dora area in Delhi had to close due to stoppage of certificates; and

(b) the total number of industries so closed and the number of employees affected thereby?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) No, Sir.

(b) Does not arise.

Dropping of Scheme for Development of Cottage Industries and New industrial Estates by Delhi Administration

5049. SHRI BHIKU RAM JAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a large number of schemes for development of cottage industries and new industrial estates have been dropped by the Delhi Administration; and

(b) if so, the reasons thereof? a

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) and (b). No, Sir. However, on the advice of the Planning Commission, the Delhi Administration did not include a few new schemes for industrial estates and small scale industries in the Sixth Five Year Plan due to limited availability of resources and greater emphasis being given to speedy implementation of on-going schemes.

Employees in Industry Ministry

5050. SHRI KUSUMA KIRSHNA MURTHY:

SHRI N. SOUNDARAJAN:

Will the Minister of INDUSTRY be pleased to state:

(a) the total number of employees, category-wise in the Ministry of Industry in New Delhi Office; and

(b) out of them, the total number of employees belonging to SC and ST, category-wise, and also their respective percentages category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) and (b). A statement is attached.

Statement

Category	Total No of Employees	No. of SC Employees	Percentage of SC employees	No of ST Employees	Percentage of ST employees
1	2	3	4	5	6

DEPARTMENT OF INDUSTRIAL DEVELOPMENT

Group A	59	5	8.4	1	1.6
Group B	211	26	12.3
Group C	271	24	8.8
Group D	214	73	34.1	8	3.7

1	2	3	4	5	6
DEPARTMENT OF HEAVY INDUSTRY					
Group A . . .	28	2	7.1
Group B . . .	79	7	8.8	1	1.2
Group C . . .	96	10	10.4
Group D . . .	55	11	20	1	1.8
ATTACHED OFFICES UNDER THE MINISTRY					
Group A . . .	340	21	6.2	5	1.5
Group B . . .	431	32	7.4	2	.5
Group C . . .	846	95	11.2	3	.4
Group D . . .	279	84	30.1	10	3.6

Rotation of officers of Central Secretariat service grade I/selection grade from one Ministry to another

5051. SHRI SANAT KUMAR MANDAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether officers of the Central Secretariat Service Grade I and Selection Grade and Director are liable for transfer from one Ministry to another;

(b) if so, whether any stay of these officers in one Ministry/Department of the Government of India has been prescribed;

(c) if so, the details thereof;

(d) the particulars of such officers who have stayed in the Ministries of Industry, Commerce and Petroleum & Chemicals for the last more than five years and the reasons for their continued stay; and

(e) when they are likely to be rotated?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Officers of the Central Secretariat Service Grade I and above are liable to be transferred from one Ministry/Department to another.

(b) and (c). There is no tenure period prescribed for stay in one Ministry/Department. However the CSS officers of the rank of Under Secretary and above are transferred from one Ministry to another or from one Desk to another keeping in view their Career Development and administrative efficiency.

(d) In the Ministry of Petroleum, Chemicals & Fertilisers there are 6 CSS Grade I/Selection Grade officers who are working for more than 5 years. In the Ministry of Commerce there are 37 CSS Grade I/Selection Grade officers who have been working in that ministry for more than 5 years. In the Ministry of Industry there are 37 CSS/Grade I Selection Grade officers who are working for more than 5 years.

(e) The principle enunciated in part (b) applies to them as well.